

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-304/2005
OA-1824/2004

New Delhi this the 19th day of September, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

1. N.N. Biswas,
C-55/X-4, Dilshad Garden,
Delhi-110095.
2. P.K. Jayaswal,
111/1, MES Enclave,
Kabul Line, Delhi Cantt.,
Delhi-110010.
3. All India MES Civilian Engineers
Association Ashray Mess, New Delhi
Through its CHQ President,
S.K. Sharma, S/o late Sh. S.R. Sharma,
R/o T-103, Mall Road, Dehradun,
Cantt., Dehradun. **Petitioners**

(Present : None)

Versus

1. Sh. Ajay Vikram Singh,
Ministry of Defence,
South Block,
New Delhi.
Through its Secretary
2. Sh. A.N. Tiwary,
Secretary-Minstry of Personnel,
Public Grievances and Pensions,
Department of Personnel and Training,
North Block,
New Delhi-110001.
3. Sh. Ranjeet Singh,
Engineer-In-Chief's Branch,
Kashmir House,
DHQ., P.O., New Delhi-110001
Through its D.G.(PERS)
4. Sh. Dinesh Sikand,
Director General (Purse)MES
Kashmir House,
DHQ., P.O., New Delhi-110001
Through its D.G. (PERS) **Respondents**
(through Sh. B.S. Jain, Advocate)

Order (oral)
Hon'ble Shri Shanker Raju, Member(J)

In the light of an order passed on 15.09.2004 by the respondents, the present C.P. is dropped. Notices are discharged.

S. Raju
(Shanker Raju)
Member(J)

/vv/

V.K. Majotra
(V.K. Majotra)
Vice-Chairman(A)

19.9.05